

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 85 of 2010

Dated : 19th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

C.E.R.C & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran &
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Daleep Dhayani for
Mr. Pradeep Misra

ORDER

Heard the learned counsel for the parties.

It is represented that Appeal No. 84 of 2011, which is coming up on 19.08.2011, is connected with this matter.

The learned counsel for the Respondent seeks some time to file the Written Submissions.

Post the matters on **19.08.2011** along with Appeal No. 84 of 2011. In the meantime, the learned counsel for the Respondent is directed to file the Written Submissions on or before 28.07.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ts/ks